

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).9781/2005

(From the judgement and order dated 06/04/2005 in WP No. 2558/2003 of The  
HIGH COURT OF BOMBAY AT NAGPUR)

REGIONAL MANGAER, CENTARAL BANK OF INDIA

Petitioner(s)

VERSUS

MADHULIKA GURU PRASAD DAHIR AND ORS.

Respondent(s)

(With appln. for PERMISSION TO FILE ADDL. DOCUMENTS and prayer for interim  
relief and office report)

Date: 31/03/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s) Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s) Mr. V.N. Raghupathy,Adv.

Mr. Venkateswara Rao Anumolu ,Adv

UPON hearing counsel the Court made the following

O R D E R

fidavit.

Two weeks' time is granted for filing counter af

List thereafter.

(Usha Bhardwaj)

Court Master

(Madhu Saxena)

Court Master